

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No. 08/KB/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> February 2018, 10.30 A.M

Name of the Company	Atul Kumar Sultania & Ors-Vs-Ghata Balaji Rasayan sales Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DN Sharma, Adv
2. Nirmalya Dasgupta, Adv
3. Sristi Ray, Adv.
4. Shwetank Nigam, Adv.

} for  
petitioners

Shw  
1/2/18

1. Ricky Ray
2. Mainak Bose

For res. 1 & 3

Ricky Ray  
01.02.18

1. Koushik Saha
2. Deepnath Roychowdhury
3. Santanu Chatterjee

} For Respondent No. 2, 4, 5 and 6

Dale  
1-2-18

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondent No.1 are present.

Ld. Counsel appearing for the petitioner submitted that the process of settlement has been failed. Both sides are directed to file their written submissions within 15 days.

Contd.....Page/2



I.A.s will be taken up along with the main C.P.

List on 07.03.2018 for hearing.

sd

(Jinan K.R.)  
Member (Judicial)

sd

(V.P. Singh)  
Member (Judicial)